

Income Tax Appellate Tribunal: Delhi Benches, New Delhi

F.No.70/AT/Jud.Adm/Judicial/Del/2025-26

Dated 05th May, 2026

Notice

Sub: -Re-Constitution of Bench- C & G, ITAT, Delhi Benches, New Delhi-Reg.

It is notified for information of all concerned that the Re-constitution of the following Benches, for the following periods, shall be as under:-

Sr. No.	Bench	Court no.	Period	Members
1	C	06	06.05.2026 & 07.05.2026	Shri S.Rifaur Rahman, Hon'ble Accountant Member & Ms. Madhumita Roy, Hon'ble Judicial Member
2	G	07	05.05.2026 to 07.05.2026	Shri Yogesh Kumar US, Hon'ble Judicial Member & Shri Manish Agarwal, Hon'ble Accountant Member

- Note: (i) Bench-A will commence immediately after the completion of Bench-G for the period from 05.05.2026 to 07.05.2026.
(ii) Bench-I will commence immediately after the completion of Bench-C on 06.05.2026 & 07.05.2026.

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar
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